

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.06.2022 (Tuesday)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(CH) No.29 of 2022 & IA No.332, 333, 334 of 2022	Sanket Kumar Agarwal Vs APG Shipping Pvt. Ltd. And 4 Ors	Akshat Singh Bhanu Gupta	
2	Comp App (AT)(CH) No.30 of 2022 & IA No. 344 of 2022	M.Geethalakshmi Vs The Registrar of Companies	C.Umashankar Washim Raja	
3	Comp App (AT)(CH) No.31 of 2022 & IA No. 347 of 2022	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Arun C Mohan	
4	Comp App (AT)(CH) No.32 of 2022	Sivagnanagovindasamy Nambi Vs The Registrar of Companies	CS K.Gaurav Kumar	
5	Comp App (AT)(CH)(Ins) No.166 of 2022 I.A.No.385 of 2022	M/s Lahari Infra Projects (India) Pvt. Ltd Vs M/s Arham Iron & Steel Industries and Anr	Srinath Sridevan T.K.Bhaskar	
6	Comp App (AT)(CH)(Ins) No. 149/2022 & I.A.Nos. 348, 349,350 of 2022	Balasaheb Sangangoud Patil & 8 Ors Vs Shranappa Sangappa Alur & 10 Ors	Anuparna Bardoloi	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7	Comp. App. (AT)(CH)(Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Gokul Raj G. Derrick Sam A. Chandrasekar for RP
8	Comp App (AT)(CH) No. 39/2021 IA No. 537/2021 & 538/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd &Anr WITH	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed
9	Comp App (AT)(CH) No. 40/2021 IA No. 539/2021 & 540/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr WITH	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed

10	Comp App (AT)(CH) No. 41/2021 IA No. 541/2021 & 542/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed
11	Comp App (AT)(CH) No. 57/2021	K.M. Abdulla V Kerala Chamber of Commerce and Industry	Anil D. Nair	
12	Comp App (AT) (CH) (Ins) No. 143/2021	Narmada Cleantech V Merchem Limited & anr	Abhishek Mehta Charu Mathur	Ravi Rajagopalan R1
13	Comp App (AT)(CH)(Ins) No. 195/2021	Upendra Kumar Agarwal Suspended Director of Surya Towers V State Bank of India & anr	S. Rajagopalan	Vidhya Lakshmi Vipin R1 AMR Bhavani R2
14	Comp. App (AT)(CH)(Ins) No. 287/2021 & IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja RP V Upendra Kumar Agarwal & 2Ors With	Amir Bavani	R1-R3 Notice served on 18/12/2021 No Appearance
15	Comp. App (AT)(CH)(Ins) No. 288/2021 & IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja RP V Rithesh Kumar Agarwal & 2Ors	Amir Bavani	R1-R3 Notice served on 18/12/2021 No Appearance
16	Comp App (AT)(CH)(Ins) No. 316/2021	Beauty Etiole Pvt Ltd V C. Sanjeevi & 2 Ors	VV Sivakumar Chetan Sagar	
17	Comp App (AT)(CH)(Ins) No. 15/2022 & IA No. 31,32 & 33/2022	Kolla Koteswara Rao V Jagadees Kumar Morri RP (Leesa Lifescience P Ltd & Anr	Kolla Koteswara Rao (Party-in-Person)	
18	Comp. App (AT)(CH)(Ins) No. 22/2022 & IA No. 45/2022	Asset Reconstruction Company (India) Ltd V The Regional Provident Fund Commissioner & 2 Ors	Shivakumar Suresh	
19	Comp App (AT)(CH)(Ins) No. 44/2022	Mamtha Steels Corporation V Yosmite Engineering Pvt Ltd	Kumarpal R Chopra	
20	Comp App (AT)(CH)(Ins) No. 97/2022	P.Laxman Kumar & Company V S.P.Y.Agro Industries Ltd	P.Anil Mukherji	
21	Company Appeal (AT) (CH) (Ins.) No. 101 of 2022 IA No.230/2022	Er.Manmohan Singh Jain & Arr V Tharuvai Ramachandran Ravichandran RP	Raj Jhabakh Ragha Sudha	
22	Comp App (AT)(CH)(Ins) No. 106/2022	G. Sreevidhya V Karismaa Foundations P Ltd	R. Parthasarathy	
23	Comp App (AT)(CH)(Ins) No. 110/2022	Radico Khaitan Ltd V Mr. Shivadutt Bannanje & 5 Ors	N.P. Vijay Kumar	
24	Comp. App (AT)(CH)(Ins) No. 146/2022 & IA No. 337, 338, 339/2022	Sathish Kumar Thati Shareholder and Erstwhile Director of M/s Amoda Iron & Steel Limited Vs M/s Shakti International Pvt. Ltd., and Anr	Viswaraj Maharishi	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
25	TA No. 89/2021_(Comp App (AT)(Ins) No. 791/2020 (PH)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr WITH	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1
26	TA No. 90/2021 (Comp App (AT)(Ins) No. 926/2020 (PH)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1
27	Comp App (AT)(CH)(Ins) No. 35/2021	Sree Sankeshwara Foundation and Investments V Mr.Velli Paramasivam IRP of M/sDugar Housing Limited & anr	K.Gaurav Kumar PCS Alpa Jain PCS	Avainash Krishnan Ravi R1 K.V.Bhashyam Chari R2 Gouri Shankar Mishra R3
28	Comp. App (AT)(CH)(Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhruvish Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3
29	Comp App (AT)(CH)(Ins) No. 117/2022 & IA No. 276/2022	Radico Khaitan Limited V Mr. Shivadutt Bannanje & Anr	N.P. Vijay Kumar	Lekha Chandrasekhar Caveator for R1

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in
(Chennai Bench)**

By the order of Hon'ble Member (J)**For Assistance,****1.Asst.Registrar - PH No. : 044-2888 0500****2.Court Officer - PH No. : 044-2888 0450**